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NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 132/16	TP 65/17	For filing objections	433(e)	Nirlon Ltd., Vs Force Fitness(India) Pvt. Ltd.

SL. NO. NAME (IN CAPITAL)
& PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

KUBENDRA
9886814775

Respondent


Ash Respondent

Perkul. K. Arjun


Petitioner

Counsel for petitioner is present. Counsel for respondent is present. He reported that the matter is likely to be compromised with the petitioner and requested time for reporting settlement. Both the parties are directed to be present in the Tribunal for exploring the possibility of compromise.

List it on 14.11.2017.


MEMBER (J)


MEMBER (T)